



**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-52/2006/1544/A

From :- Shri Kaushik Kumar Sharma ,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 12<sup>th</sup> March, 2020.

Sub:- **Casual Leave.**

Ref:- Your letter dated 10.03.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 13.03.2020, has been granted/ rejected.

Yours faithfully,

sd/-


**JT. REGISTRAR (VIGILANCE)**

1546

**Memo NO.HC.VII-52/2006/1545-1 dated 12.3.2020**

Copy to.

1. The Director, Judicial Academy, Assam.
2. The Systems Analyst, Gauhati High Court.

  
12/3/2020

**JT. REGISTRAR (VIGILANCE)**

